

**Union Bank of India**  
Ulsoor Road Branch  
No.21, Ulsoor Road, Opp: Telephone Exchange  
Bengaluru-560042, Phone: 080-22959649  
Email: ubin0800996@unionbankofindia.bank

**DEMAND NOTICE**  
NOTICE UNDER SECTION 13(2) OF ACT 54 OF 2002 FOR ENFORCEMENT OF SECURITY INTEREST  
Enforcement of security interest Action Notice-In connection with the credit facilities enjoyed by the following borrowers with in the branches mentioned herein below-classified as NPA

We have to inform that you the following borrowers whose name and address (each borrower) and the name of the branches where you have availed the credit facilities offering the properties mentioned herein below. Since you have failed to repay the loan amounts as agreed by you, your following mentioned account/s has/have been classified as Non Performing Assets (NPA) as on the date mentioned herein below. The individual notice has been also already sent to, each of you demanding the due amount.

**Name and Address of the Borrower/Co-Borrower/Mortgagor/Guarantor:**  
1. Mr Venkatesh N (Borrower), No 207, 2nd Cross, Garden Villas, Moodalapalya, Nagarbhavi, Bangalore-560072. 2. Mrs Nagarathna (Co-Borrower) W/o Venkatesh N, No 207, 2nd Cross, Garden Villas, Moodalapalya, Nagarbhavi, Bangalore-560072.

| Type of Facility | Outstanding amount as on date of NPA i.e. as on 29.11.2023 | Un applied interest | Cost/Charges incurred by Bank | Total Dues      |
|------------------|------------------------------------------------------------|---------------------|-------------------------------|-----------------|
| HL               | Rs.86,90,116.13                                            | -                   | Nil                           | Rs.86,90,116.13 |

Total Dues Rs.86,90,116.13 (Rupees Eighty Six Lakhs Ninety Thousand One Hundred and Sixteen and Paise Thirteen Only)  
NPA Date : 29.11.2023 Demand Date : 01.12.2023

**Mortgage of immovable property described herein below:** EMD of all that piece and parcel of the residential property site bearing No 309, Assessment No 86/6, Present Khata bearing No 86/6/30 situated at Balajinagar, Mallathahalli, Bangalore formed in the then property bearing No 86/6 of Mallathahalli Village, Yeshwanthapura Hobli, Bangalore North Taluk presently within the administrative limits of BBMP ward no 129 measuring East to West (34+21/2) feet and North to south 45 feet in all measuring 1237.50 sq feet owned by Mr Venkatesh N and bounded by: **East by:** Road, **West by:** Drain, **North by:** Property bearing site no 308 **South by:** Site formed in Railwaymen's HBCS Layout.

If you fail to repay the aforesaid sum with interest and incidental expenses within 60 days from the date of this notice, Bank shall exercise all or any of the rights detailed under sub-section (4) of the section 13 of the SARFAESI Act. You are also put on notice that in terms of sub-section 13 of section 13, you shall not transfer by sale, lease or otherwise the said secured assets detailed above without obtaining written consent of the Bank. This notice is without prejudice to the Banks rights to initiate such other action or legal proceedings as it deem necessary under any other applicable provisions of law. Your kind attention is invited to provisions of sub-section (8) of Section 13 of the SARFAESI in respect of time available, to redeem the secured assets.

Date : 16.12.2023  
Place : Bengaluru  
Sd/- Authorised Officer  
Union Bank of India

**Union Bank of India**  
Attibele Branch  
Grand Victory Hotel Complex, Sarjapur -  
Marthahalli Road Attibele, Anekal Taluk,  
Bangalore, Karnataka -562107.

**Sale Notice for Sale of Immovable Properties**  
E-Auction Sale Notice for 15 days Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable property mortgaged/charged to the Secured Creditor, the constructive/ physical possession 24.08.2020 of has been taken by the Authorised Officer of Union Bank of India Secured Creditor will be sold on "As is where is", "As is what is" and "whatever there in" on 29.12.2023, 11:00 am to 04:00 pm for recovery of Rs.68,92,000/- as on 21.08.2023 plus subsequent interest and other charges. 1. Mr. Uday A Shetty, S/o Anthayya Shetty, R/o No. 804, Ahraya opp. Kidzee Nursery School, Jayanna Layout, Indlabele Road, Anekal, Bengaluru-562107. 2. M/s Nandisiri Deluxe, Prop. Mr. Uday A Shetty, C/o RG Arcade, next to Karur Vysya Bank, Sarjapur Road, Attibele-562017. 3. Mr. Umesh VShetty, S/o Vitala Shetty (Co-Applicant), R/o No. 804, Ahraya Opp. Kidzee Nursery School, Jayanna layout, Indlabele Road, Anekal, Bengaluru-562107. The reserve Price will be Rs.49,30,000/- and EMD deposit will be Rs.4,93,000/- (10% of Reserve Price).

**Details of immovable secured assets to be sold : Schedule Property is in the name of Mr. Uday A Shetty:** All that piece and parcel of the residential house bearing n.m. site no. 22, Kaneshkumari no. 148, No. 9 & 11 SI no. 250, Property no. 148/22 in Sy. no. 35/2 & 33 of land Indlabele Road, Attibele, Bidarguppe Gram Panchayat, Anekal taluk, Attibele Hobli converted from agriculture to Non-agriculture district Order no. BDHS.AL.N.SR(A):32/189-90 dated: 19.01.1990 issued by Special Deputy Commissioner, Bengaluru measuring east to west 40 ft and North to South 30 ft total of 1200 sq.ft building thereon RCC roofed, Mosaic tiles, window and door built by aluminium and wood and all civilian facility house and bounded as follows: **East by:** Site no. 21 of Mr. Rajanna House, **West by:** 20ft Wide Road, **North by:** 20ft Wide Road, **South by:** Site no. 23.

For Detailed terms and condition of the sale, please refer to the link provided in (1) <https://www.ibapi.in> (2) [www.unionbankofindia.co.in](http://www.unionbankofindia.co.in)  
The intending purchaser require to register through: <https://www.msicccommerce.com/auctionhome/ibapi/index.jsp>  
The online E-auction will be held through website: [sarfaesi@unionbankofindia.com](http://sarfaesi@unionbankofindia.com).  
For E-auction Related queries Please contact: BM : 9569780778

Date : 11.12.2023  
Place : Bangalore  
Sd/- Authorised Officer  
Union Bank of India

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF STAKEHOLDERS OF MEDREICH LIFE CARE LIMITED**

| RELEVANT PARTICULARS                                                                            |                                                                                                                                                                                                                                                  |
|-------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. Name of Corporate Person                                                                     | MEDREICH LIFE CARE LIMITED                                                                                                                                                                                                                       |
| 2. Date of incorporation of Corporate Person                                                    | 10 April 2008                                                                                                                                                                                                                                    |
| 3. Authority under which Corporate Person is Incorporated/Registered                            | Registrar of Companies, Bengaluru                                                                                                                                                                                                                |
| 4. Corporate Identification Number / Limited Liability Number of Corporate Person               | U24230KA2008PLC062782                                                                                                                                                                                                                            |
| 5. Address of the Registered Office and Principal Office (If Any) of Corporate Person           | II Floor, Medreich House, No.12 Saraswathi Ammal Street, Manuthi Seva Nagar, Bangalore, Karnataka 560033.                                                                                                                                        |
| 6. Liquidation commencement date of the Corporate Person                                        | 13 December, 2023                                                                                                                                                                                                                                |
| 7. Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator | Name: Ratnakar Shetty<br>RPAR & Co LLP, #16, Level 3, Skyline Towers, 7th Cross, Sampige Road, Malleswaram, Bangalore-560003<br>E-mail: rshetty.co@gmail.com<br>Contact No: 9986404040<br>Registration No: IBB/IPA-001/IP-P01630/2019-2020/12718 |
| 8. Last date for submission of claims                                                           | 12 January, 2024                                                                                                                                                                                                                                 |

Notice is hereby given that **Medreich Life Care Limited** has commenced voluntary liquidation on **13th December, 2023**.  
The stakeholders of **Medreich Life Care Limited** are hereby called upon to submit proofs of their claims, on or before **12th January, 2024** to the Liquidator at the address mentioned against item 7.  
The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.  
Sd/-  
Ratnakar Shetty  
Liquidator in the matter of Medreich Life Care Limited  
Date: 16 December 2023  
Place: Bengaluru

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF STAKEHOLDERS OF GENOVO DEVELOPMENT SERVICES LIMITED**

| RELEVANT PARTICULARS                                                                            |                                                                                                                                                                                                                                                  |
|-------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. Name of Corporate Person                                                                     | GENOVO DEVELOPMENT SERVICES LIMITED                                                                                                                                                                                                              |
| 2. Date of incorporation of Corporate Person                                                    | 23 April 2008                                                                                                                                                                                                                                    |
| 3. Authority under which Corporate Person is Incorporated/Registered                            | Registrar of Companies, Bengaluru                                                                                                                                                                                                                |
| 4. Corporate Identification Number / Limited Liability Number of Corporate Person               | U24230KA2008PLC046164                                                                                                                                                                                                                            |
| 5. Address of the Registered Office and Principal Office (If Any) of Corporate Person           | Plot No. 36, Bommasandra Industrial Area Anekal Taluk, Bangalore, Karnataka - 560099                                                                                                                                                             |
| 6. Liquidation commencement date of the Corporate Person                                        | 13 December, 2023                                                                                                                                                                                                                                |
| 7. Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator | Name: Ratnakar Shetty<br>RPAR & Co LLP, #16, Level 3, Skyline Towers, 7th Cross, Sampige Road, Malleswaram, Bangalore-560003<br>E-mail: rshetty.co@gmail.com<br>Contact No: 9986404040<br>Registration No: IBB/IPA-001/IP-P01630/2019-2020/12718 |
| 8. Last date for submission of claims                                                           | 12 January, 2024                                                                                                                                                                                                                                 |

Notice is hereby given that **Genovo Development Services Limited** has commenced voluntary liquidation on **13th December, 2023**.  
The stakeholders of **Genovo Development Services Limited** are hereby called upon to submit proofs of their claims, on or before **12th January, 2024** to the Liquidator at the address mentioned against item 7.  
The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.  
Sd/-  
Ratnakar Shetty  
Liquidator in the matter of Genovo Development Services Limited  
Date: 16 December 2023  
Place: Bengaluru

**SBI STATE BANK OF INDIA**  
R.A.C.P.C. HSR (64065)  
Khata No.241, 19th main road, 4th Sector, HSR Layout, BENGALURU-560102  
E-mail: racpc.hsr@sbi.co.in

**NOTICE FOR SALE OF VEHICLES BY E-AUCTION**  
Notice to public is hereby given to the effect that the vehicle described herein will be sold by **State Bank of India, RACPC-HSR Layout** by holding E-Auction on the date and time mentioned in this notice is "As is where Basis and Condition"

| Sl. No | Name of the Borrower | Loan A/c. NO. | Vehicle Model             | Reg. No.      | Reserve Price Incl. Of GST | Seizure Agent                        |
|--------|----------------------|---------------|---------------------------|---------------|----------------------------|--------------------------------------|
| 1      | Akhil Y V            | 40515167661   | Brezza VXi                | KA51 MR 4473  | 7,74,000/-                 | Lakshmi Recovery Agency              |
| 2      | Bijesh P             | 41334516703   | Brezza ZXI                | KA 01 MY 1732 | 11,09,000/-                |                                      |
| 3      | Santosh Kulkarni     | 40141501521   | Ford Freestyle            | KA-51-MQ-7421 | 4,10,000/-                 | Sidda Basaveshwara financial service |
| 4      | Hema shree           | 40369916298   | Maruti-S-Presso VXi(o)CNG | KA-03-NK-2210 | 4,43,000/-                 |                                      |
| 5      | Shiji Suni           | 41346555273   | Honda Amaze MMC           | KA-03-NN-7337 | 7,78,000/-                 | Srivari Agency                       |
| 6      | Shiji Suni           | 41346517758   | VXI MT I-VETC             | KA-03-NN-6214 | 7,67,000/-                 |                                      |

Fuel Type : Petrol  
Date & Time of e-Auction: 22.12.2023, 11.00 AM To 03.00 PM (With unlimited Extension of 5 Minutes each). EMD: 10% of each vehicle's reserve Price as mentioned above. (EMD is Refundable for unsuccessful bidder) for inspection of above Vehicles contact below mentioned Agency: **Sidda Basaveshwara financial service** : Nagesh Patil - 9886949449. **Lakshmi Recovery Agency- Parmesh - 8618048183. Srivari Agency : SAMEER-9538361627**

**Terms and conditions:** 1.E-Auction is being held on "As is where Basis and Condition" and the Bank is not responsible for condition of Poor Internet Connectivity or any other fact affecting the Vehicle. 2.The E-Auction will take Place through portal <https://ibapi.in> on 22.12.2023 3. for detailed procedure and terms and condition of E-auction, interested bidder may visit <https://ibapi.in> & download business rules document. 4.All the above vehicles are parked at the agency yard. 5.Willing bidders can inspect the vehicle(s) at the agency yard on 21.12.2023 mentioned above and give best quote (over and above the minimum base price). 6.the bidders have to increase the bidding amount by minimum Rs.5,000/- above Reserve price. 7.Balance of bid amount by the successful bidder should be remitted within 7 days, i.e. 29.12.2023, 4 PM failing which EMD amount stands forfeited. 8.Successful bidders cannot back-out for any reason. 9.Bank reserves the right to cancel or postpone the auction without prior notice. 10.For further details you may contact **Authorized officer**

Place: Bengaluru,  
Date: 16.12.2023  
Sd/-  
Authorized Officer

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**Ministry of Finance**  
Government of India

**SPECIAL AMNESTY SCHEME FOR CONDONING DELAY IN FILING GST APPEAL**

**Who can apply under this Amnesty Scheme?**

- The taxable persons who could not file an appeal, within the specified time period, against the demand order passed by the proper officer on or before the 31.03.2023, and
- The taxable persons whose appeal against the said order was rejected solely on the grounds that the said appeal was not filed within the specified time period

**To avail this Amnesty Scheme, you can now file an appeal in Form GST-APL-01 against the said order on or before 31.01.2024, subject to the payment of:**

- Admitted liability (tax, interest, fine and penalty) arising out of the impugned order
- A sum equal to 12.5% of the remaining amount of tax in dispute, out of which at least 20% should have been debited from electronic cash ledger

**Please Note**

- No refund shall be granted on account of this amnesty scheme till the disposal of the appeal
- No appeal under this amnesty scheme shall be admissible in respect of a demand not involving tax

**Act without Delay!**

**Take immediate action to benefit from this golden chance.**

For details please refer,  
Notification No. 53/2023-Central Tax dated 02.11.2023



**Central Board of Indirect Taxes and Customs**

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bc15502/13/0023/2324



